

pan>

Title: Introduction of the Constitution (Amendment) Bill, 2015 (Insertion Of New Articles 16A and 16AA).

HON. DEPUTY SPEAKER: Item No. 26 – Shri Om Prakash Yadav.

श्री ओम प्रकाश यादव (सीताल): महोदय, मैं प्रस्ताव करता हूं कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

HON. DEPUTY SPEAKER: The leave is granted. The Member may introduce the Bill.

श्री ओम प्रकाश यादव महोदय, मैं विधेयक पुरःस्थापित शी करता हूं।

HON. DEPUTY SPEAKER: Now, item No. 27 – Shri A.T. Nana Patil. He is not present.